title: Regarding grant of leave of absence of the House from the sittings of the House to the members namely Shri Vinod Khanna, Capt. Amarinder Singh, Shri S.P.Y Reddy, Shri Vithalbhai Hansrajbhai Radadiya and Rama Chandra Hansdah.

HON. SPEAKER: The Committee on Absence of members from the Sittings of the House in their first Report have recommended that leave of absence be granted to the following members for the periods indicated against each:

1.	Shri Vinod Khanna	21.07.2015 to 13.08.2015 }
		&
2.	Capt. Amarinder Singh	26.11.2015 to 23.12.2015 } granted 06.05.2015 to 13.05.2015 }
		21.07.2015 to 13.08.2015 }
		&
3.	Shri S.P.Y. Reddy	26.11.2015 to 22.12.2015 } granted 26.11.2015 & 23.12.2015 } granted
4.	Shri Vithalbhai Hansrajbhai Radadiya	08.05.2015 to 13.05.2015 }
		21.07.2015 to 13.08.2015 }
		&
		26.11.2015 to 23.12.2015 } granted
5.	Rama Chandra Hansdah	20.04.2015 to 13.05.2015 }
		21.07.2015 to 13.08.2015 }
		26.11.2015 to 14.12.2015 } condoned
		&
		15.12.2015 to 23.12.2015 } granted

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

HON. SPEAKER: Leave is granted. The members will be informed accordingly.

12.04 hours

STANDING COMMITTEE ON DEFENCE

14th to 17th Reports